

**Excavation in Garhwal District**

3845. SHRI T. S. NEGI: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the nature of excavations carried out by the Ancient History Department of the Garhwal University in the district of Garhwal and the main findings thereof; and

(b) the encouragement being given by the Central Government to such excavations?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI-MATI SHEILA KAUL): (a) No excavation has been carried out by the Garhwal University in District Garhwal. However, an excavation was carried out at Ranihat in District Tehri which yielded remains ranging from sixth-fifth century B. C. to early medieval times. Besides, the university has also excavated at Moradhwaj, District Bijnor, where remains of a temple belonging to the Kushana period were exposed.

(b) Grant as per approved patterns is given for excavation and exploration under Village to Village Survey Scheme to the University of Garhwal.

**CARE programme in India**

3846. SHRI HANNAN MOLLAH:  
SHRI A. K. BALAN:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) what was the year when the U.S. Corporation, CARE, Inc., started functioning in India;

(b) in which State of India did CARE start functioning first;

(c) whether any agreement entered into between CARE and the State Governments at any time pertaining to the mode and manner of CARE's programme; and

(d) if so, the particulars thereof?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) CARE started functioning in India in 1950, under an Agreement entered into with Government of India.

(b) Delhi.

(c) and (d). CARE's programmes in States are governed by the List of Provisions, approved by Government of India and agreed to by State Governments and CARE. These Provisions provide for CARE making available agreed quantities of food commodities to the States and the States agreeing to distribute them to the eligible beneficiaries in the prescribed manner. There is also a provision for paying to CARE certain costs incurred by CARE in United States and in India for their operations.

**संचार मंत्रालय के कर्मचारियों के लिए  
मकान**

3847. श्री हरीश चन्द्र सिंह रावत :  
क्या संचार मंत्री यह बताने की कृपा करेंगे कि उत्तर प्रदेश के सुदूर पहाड़ी क्षेत्रों में संचार विभाग में कार्य कर रहे व्यक्तियों की आवास संबंधी कठिनाइयों को दूर करने के लिए उनके लिए मकानों का निर्माण कब तक किए जाने की संभावना है ?

संचार मंत्रालय में राज्य मंत्री (श्री कार्तिक उरफ़) : डाक-तार विभाग सहित इस समय संचार मंत्रालय में लगभग 5 प्रतिशत विभागीय मकान उपलब्ध हैं। इस स्थिति को सुधारने के प्रयास